

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 3494/2024 IA 3495/2024 in C.P. (IB)/1688(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- IA 3494/2024 Manishkumar Patel Liquidator
of Mi Marathi Media Ltd
IA 3495/2024 Manishkumar Patel Liquidator
of Mi Marathi Media Ltd
IN THE MATTER OF
Broadcast Audience Research Council
V/s
Mi Marathi Media Ltd

**Section: Application under any other provisions- IBC U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 3494 of 2024

For the Applicant/Liquidator(Vc) : Adv. T N Chandrasekar

This Application is filed by the Liquidator for placing on record the 5th Progress report of the Liquidation process for the quarter ended on 31.12.2023 which is annexed with the present Application. The said report is taken on record, and no order is called for. Accordingly, **IA 3494 of 2024 is allowed and disposed of.**

IA 3495 of 2024

For the Applicant/Liquidator(Vc) : Adv. T N Chandrasekar

This Application is filed by the Liquidator for placing on record the 5th Progress report of the Liquidation process for the quarter ended on 31.12.2023 which is annexed with the present Application. The said report is taken on record, and no order is called for. Accordingly, **IA 3495 of 2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)